

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).4894/2008

COMMERCIAL TAX OFFICER1,NANDYAL & ANR.

Petitioner(s)

VERSUS

M/S KESHAHA RESIDENTIAL SCHOOL

Respondent(s)

Date: 30/04/2008 This Petition was called on for hearing today.

For Petitioner(s) Mr. Manoj Saxena, Adv.
for Mr. T.V. George,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Issue fresh notice upon the unserved respondent through Registered Post

A.D.

Dasti service, in addition, is allowed.

List the matter on 21st July, 2008.

(S.G.SHAH)
Registrar

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